

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9968 OF 2020

PETITIONER

FAWAS ASHRAF AGED 27, S/O
ASHRAFF, PROPREITOR, ELSTERELECTORONICS,
PARK CENTER, KINFRA TECHNO INDUSTRIAL PARK,
KAKKANCHERY, MALAPPURAM DISTRICT- 673635,
RESIDING AT 'ARAFI HOUSE',
CHUNGAM, FEROKE P.O,
KOZHIKODE DISTRICT- 673631

BY ADV. SRI.SANEESH KUMAR.K.

RESPONDENTS

1. KAVANNUR GRAMA PANCHAYATH REPRESENTED BY ITS,
SECRETARY, KAVANUR P.O,
MALAPPURAM DISTRICT -673639

2. SECRETARY,
KAVANNURGRAMAPANCHAYATH
MALAPPURAM DISTRICT -673639

3. STATE OF KERALA , REPRESENTED THROUGH ITS,
PRINCIPAL SECRETARY, LOCAL SELF GOVERNMENT,
4TH FLOOR, SECRETARIAT ANNEX,
THIRUVANATHAPURAM DISTRICT- 695001

4. DIRECTOR OF PANCHAYATH,
PUBLIC OFFICE BUILDING, MUSEUM P.O,
THIRUVANANTHAPURAM DISTRICT- 695033

5. GREEN LEAF TECHNOLOGY REPRESENTED,
THROUGH ITS PROPREITORPRATHEEPSUNDARAN
KOTTAPPURAM POST, SREEKRISHNAPURAM VIA,
PALAKKAD DISTRICT- 679513

R1-2 BY

R3-4 BY SRI.K.P.HARISH, GOVERNMENT PLEADER SRI.

R5 BY

W.P(C) NO.9968 OF 2020

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THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

Admit.

2. The learned Government Pleader accepts notice for respondents 3 and 4.. Notice by speed post/e-mail to respondents 1, 2 and 5.

3. In view of the specific averments of the petitioner that he had submitted the lowest quotation for the work which was proposed under Ext.P1, there will be an interim order staying execution of the work awarded in terms of Ext.P8, for a period of three weeks.

Post after three weeks.

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P1- A TRUE COPY OF THE TENDER NOTICE DATED 5.2.2020
ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P2- A TRUE COPY EVIDENCING THE SUBMISSION OF THE
TENDER DATED NIL ALONG WITH THE QUOTE.

EXHIBIT P3- A TRUE COPY OF THE ELECTRICAL CONTRACTORS LICENSE
ISSUED BY THE KERALA STATE ELECTRICITY LICENSING
BOARD DATED 3.10.2018

EXHIBIT P4- A TRUE COPY OF THE LICENSE PRODUCED BY THE 2ND
TENDERER/5TH RESPONDENT WHICH IS IN THE NAME OF A
THIRD PARTY NAMED RATHEESH.M., ISSUED BY THE
KERALA STATE ELECTRICITY BOARD LICENSING AUTHORITY
DATED 18.7.2016.

EXHIBIT P5- PAN CARD ISSUED BY THE INCOME TAX DEPARTMENT,
GOVERNMENT OF INDIA IN FAVOUR OF THE PETITIONER.

EXHIBIT P6- A TRUE COPY OF THE G.S.T.REGISTRATION CERTIFICATE
ISSUED BY THE GOVERNMENT OF INDIA DATED 28.6.2017
IN FAVOUR OF THE PETITIONER.

EXHIBIT P7- A TRUE COPY OF THE CERTIFICATE ISSUED BY THE
NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION
TECHNOLOGY (NIELIT) DATED 24.3.2017

EXHIBIT P8- TRUE PHOTOCOPY OF THE WORK ORDER DATED 20.3.2020
ISSUED BY THE 2ND RESPONDENT IN FAVOUR OF THE 5TH
RESPONDENT.